

### World Bank Loan for Industrial Development

2930. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have sought World Bank loan for industrial development;

(b) if so, the amount of the World Bank loan likely to be obtained in 1990-91 for that purpose; and

(c) the details of the industries which are proposed to be developed with the World Bank loan?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a). No, Sir.

(b) and (c). Does not arise.

### Import of Paraxylene

2931. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to put the import of Paraxylene under the Open General Licence (OGL);

(b) if so, the reasons therefor;

(c) whether it will entail a loss of foreign exchange for the country; and

(d) if so, the extent thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (d). The forthcoming new Import & Export Policy will be laid on the Table of the House on 30th March, 1990. It is, therefore, premature to disclose details about the policy regime for this item at this stage.

### News Item 'Mystery Dollars for Suri Firm'

2932. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether his attention has been invited to the news item captioned "Mystery dollars for Suri Firm" appearing in the 'Statesmen', New Delhi dated the 28th December 1989;

(b) if so, the facts of the case;

(c) the investigation, if any, made in this regard; and

(d) the result thereof and the further action proposed to be taken in the matter?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) to (d). It is a fact that M/s Jyotsna Holdings Pvt. Limited entered into an agreement with M/s. OCP, Morocco on 28-12-1984. As per the agreement, M/s. OCP, Morocco was liable to pay M/s. Jyotsna Pvt. Limited a consultancy fee of US Dollar 25,000 per month. The income earned by M/s. Jyotsna Holdings Pvt. Limited from M/s. OCP, Morocco has been declared in their Income Tax Return.

[Translation]

### Attacks on Income-Tax Officials

2933. SHRI HARSH VARDHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of incidents of attacks on Income-tax officials reported during the last two years and during the current year till now; and

(b) the steps being taken by Government to provide security to Income Tax officials?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) During the last two calendar years reports were received about seven incidents of attack on Income-tax officials. During the current year one such incident has been reported so far.

(b) Steps have been taken to make the assistance of Central Reserve Police Force available to search parties for providing personal safety to the income-tax personnel. State Governments have also been requested to provide adequate protection to the Income-tax officials on search and survey duties. Responses have since been received from many State Governments; assuring police assistance to the Income-tax personnel.

[English]

#### **Pension Scheme for RBI Officers**

2934. SHRIJANARDHANA POOJARY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have formulated a pension scheme for officers of the Reserve Bank of India; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

#### **Alleged Misuse of Pool Fund by Coffee Board**

2935. SHRIJANARDHANA POOJARY: Will the Minister of COMMERCE be pleased to state:

(a) whether small coffee growers of Karnataka have represented to Government about irregularities in use of pool funds by Coffee Board and if so, the details thereof;

(b) whether they have demanded complete reorganisation of the Board to benefit small growers; and

(c) if so, the action taken thereon?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). Government receives from time to time representations regarding the functioning of the Coffee Board and takes appropriate action having regard to the contents of each case. It may be mentioned that the pool fund is utilised with the approval of the Marketing Committee of the Coffee Board which consists of representatives of the growers, traders, exporters and consumers etc. The small growers are adequately represented in the Coffee Board as are the other interest groups of the coffee industry.

#### **Functioning of Stock Exchange at Cochin**

2936. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have instituted any enquiry into the functioning of the Stock Exchange at Cochin, Kerala;

(b) if so, the terms of reference and the findings thereof; and

(c) the particulars of the highest ranking Stock Exchange in the country,

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). On the basis of some complaints received from a former member of Cochin Stock Exchange Ltd. and subsequently on the writ petition